

DIVISION BENCH

ITEM NO. 113

NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

CP No. (IB)20/ALD/2020

CORAM:

1. SHRI RAJASEKHAR V. K,  
HON'BLE MEMBER (JUDICIAL)
2. SHRI BALRAJ JOSHI,  
HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03rd January, 2022, 2:30 PM

NAME OF THE COMPANY		Design Radiance Pvt Ltd V/s Brick Town Developers Pvt Ltd
UNDER SECTION		9 IBC

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING :**

Sh. Abhishek Srivastava Adv.  
None

: *For the petitioner.*  
: *For the respondent.*

**ORDER**

Ld. Counsel for the operational creditor seeks leave to withdraw the present petition on the ground of out of settlement.

Recording these submissions CP No. (IB) 20/ALD/2020 is dismissed as withdrawn.



**Balraj Joshi**  
Member (Technical)



**Rajasekhar V.K.**  
Member (Judicial)